

HIGH COURT OF SIKKIM

Statement showing Institution, Disposal and Pendency of cases as on 31.10.2020.

Cases	Total pendency at the beginning of October, 2020 (Civil-Criminal)	Institution during the month of October, 2020 (Civil - Criminal)	Total disposal during the month of October, 2020 (Civil- Criminal)	Pendency at the end of October, 2020 (Civil- Criminal)
1. WRIT PETITION	110 01	05 -	10 -	105 01
2. APPEAL	38 29	04 02	01 -	41 31
3. RSA	18 -	01 -	- -	19 -
4. FAO	02 -	- -	- -	02 -
5. CONTEMPT	01 -	- -	01 -	- -
6. MISC.CASES	- 03	- -	- 02	- 01
7. MISC.APPEAL	- -	- -	- -	- -
8. SUO MOTU TRANSFER PETITION	- -	- -	- -	- -
10. TRANSFER PETITION	-- -	01 -	- -	01 -
11. BAIL APPLICATION	-- -	- 01	- -	-- 01
12. MAC APPEAL	11 -	01 -	01 -	11 -
13. REVIEW	- -	- -	- -	- -
14. REVISION	07 10	- -	01 -	06 10
15. MAT APPEAL	- -	- -	- -	- -
16. REVISION U/S 19 OF THE (FAM CT.)	- -	- -	- -	- -
17. LEAVE PETITION	- 03	- -	- 02	- 01
18. ARBITRATION PETITION/APPEAL	05 -	- -	02 -	03 -
19. S.A.O.	- -	- -	- -	- -
20. REFERENCE	- -	- -	- -	- -
21. C.O.	02 -	-- -	- -	02 -
20. TAX APPEAL	02 -	02 -	- -	04 -
22. SP.APPEAL	- -	- -	- -	- -
23. Ex.P.	- -	- -	- -	- -
GRAND TOTAL	196 46	14 03	16 04	194 45

Prepared by:

Mans
Assistant Registrar
High Court of Sikkim
Gangtok

Verified by:

05/11/2020
DEPUTY REGISTRAR (Judl.)
High Court of Sikkim
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